

GOVERNMENT OF WEST BENGAL

Legislative Department

West Bengal Act XI of 1956

THE WEST BENGAL MOLASSES CONTROL (AMENDMENT)
ACT, 1956.

[*Passed by the West Bengal Legislature.*]

[Assent of the President was first published in the *Calcutta Gazette, Extraordinary*, of the 30th March, 1956.]

[30th March, 1956.]

An Act to amend the West Bengal Molasses Control Act, 1949.

West Ben.
Act XIV
of 1949.

WHEREAS it is expedient to amend the West Bengal Molasses Control Act, 1949, for the purpose and in the manner hereinafter appearing;

It is hereby enacted in the Seventh year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. This Act may be called the West Bengal Molasses **Short title.**
Control (Amendment) Act, 1956.

2. In sub-section (4) of section 1 of the West Bengal Molasses Control Act, 1949, for the words "seven years" the words "nine years" shall be substituted.

Amend-
ment of
section 1
of West
Ben. Act
XIV of
1949.

Price—Indian, anna 1; English, 2d.